COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 170 OF 2016

Dated: 14th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Biomass Power Producers Association, ... Appellant(s)

Tamil Nadu

Vs.

Tamil Nadu Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s): Ms. Neha Garg h/f

Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 25.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk